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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

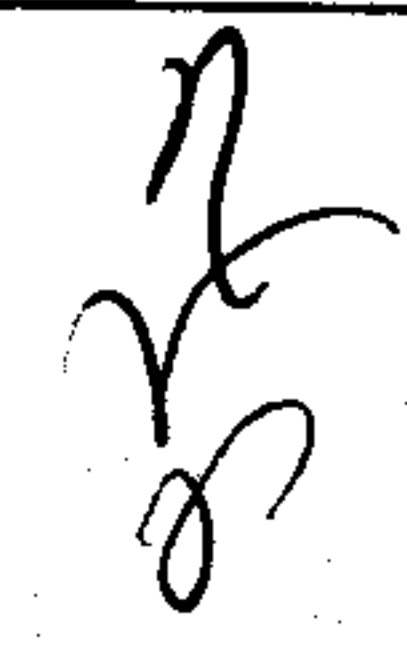
C.P. No. 2/14(1)/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.03.2018**

Name of the Company: Claris Injectables Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | NIPUN SINGHVI | } Adv | } Applicant |  |
| 2. | VISHAL J. DAVE | | | |
| | KUMAR PAL MEHTA | CS | | |

ORDER

Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nipun Singhvi present for the Petitioner.

Proof of service is filed.

Representation of ROC received.

Heard the arguments of learned Counsel for the Petitioner.

The order is reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 27th day of March , 2018.